

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 2574/2017

New Delhi, this the 24th day of November, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

R.K. Yadav,
Aged 55 years, Group 'C',
Working as Assistant Depot Manager,
GMSD, New Delhi and
Resident of H.No.19/86, Sector 7,
Rohini, Delhi. .. Applicant

(By Advocate : None)

Versus

1. Union of India
Through Director General of Health Services,
Medical Store Organization,
Nirman Bhawan, New Delhi.
2. Director GMSD Complex,
West Block-1, Wing No.6,
R.K. Puram, New Delhi-66. .. Respondents

(By Advocate: Shri Krishna Kumar)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

On 16.08.2017, this Tribunal passed the following orders:

"It is brought to our notice that the applicant gave the wrong address of Respondent No.2, though the address of the 2nd respondent is clearly mentioned in Annexure A-1, dated 27.07.2017. The applicant's counsel is permitted to file the corrected memo of parties within one week.

2. List on 23.08.2017. Though time granted, both sides failed to inform the present status of the departmental inquiry. In the circumstances, we are not inclined to extend the status quo order dated 08.08.2017. Accordingly, the status quo order is vacated."

2. On 23.08.2017 and 09.11.2017, the O.A. was adjourned at the request of the applicant's counsel to inform the present status of the inquiry. Today, there is no representation on behalf of the applicant. Hence, it appears that the applicant is not interested in pursuing the O.A. Accordingly, the same is dismissed in default and non-prosecution. No order as to costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti/